OFFICE OF THE PRINCIPAL DISTRICT & SESSION JUDGE, EAST DISTRICT, KARKARDOOMA COURTS COMPLEX, DELHI

ORDER

The following transfer and posting orders are hereby made with immediate effect:

SI. No.	Name, Desig. & E. C.	From	To
į	Sh. Prince Bhardwaj PA Ec: 19014565	East District, KKD	PA in the newly created Digital Traffic Court, East District, KKD Court, Delhi
2	Sh. Karun Kashyap JA EC: 10278		Reader-cum-Ahlmad in the newly created Digital Traffic Court, East District, KKD Court, Delhi
3	Sh. Vijender Orderly, EC: 108851	Orderly in Office Pool, East District, KKD Courts, Delhi	Orderly in the newly created Digital Traffic Court, East District, KKD Court, Delhi

Note: Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official is liable for suitable disciplinary action.

SANJAY Digitally signed by SANJAY GARG - 1 Date: 2023 04.26 16:59:58 +0530

(SANJAY GARG-I)

Principal District & Sessions Judge East District, Karkardooma Courts, Delhi

No. 3488-96 /Pr. D&SJ/East/KKD/Delhi/2023

Dated, Delhi: 26 4 2023

Copy forwarded for information & necessary action to:

- 1. The Registrar General, High Court of Delhi, New Delhi
- The Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi
 The Judicial Officer concerned, East District, KKD, Delhi
- 4. The Accounts Officer/DDO, East District, KKD, Delhi
- 5. The Sr. A.O. (Judl.)/A.O. (Judl.)/Incharge, Admn. Branch, East District, KKD, Delhi
- 6. The Officials concerned for immediate compliance.
- For uploading on LAYERS
- A The Dealing Assistant, Website Committee, KKD/Tis Hazari Courts, Delhi.
 - 9. The PS to undersigned.

SANJAY Digitally signed by SANJAY GARG - I Pater 17:00:008 + 05:20

Principal District & Sessions Judge East District, Karkardooma Courts, Delhi